

ITEM No.MM5

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.6159/2004
(From the judgement and order dated 27/02/2004 in WP 1546/03
of The HIGH COURT OF Allahabad at Lucknow)

S.P.S.CHAUHAN

Petitioner (s)

VERSUS

VEER BHAN SINGH & ORS. Respondent (s)
(With prayer for interim relief)
(With Appln(s). for exemption from filing c/c of the impugned Judgment
and exemption from filing O.T.)

Date : 25/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. Shakil Ahmed Syed,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List as noted.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master

